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PART-I

Notifications, Orders and Declarations by Haryana Government

HARYANA GOVERNMENT

AGRICULTURE AND FARMERS WELFARE DEPARTMENT

Notification

The 9th May, 2025

No. 575-Agri. II(I)-2025/2414.— in exercise of powers conferred by clause (27) of The Fertilizer (Inorganic, Organic or Mixed) (Control) Order, 1985, issued under Section 3 of the Essential Commodities Act, 1955 (10 of 1955) and in supersession of Haryana Government. Agriculture Department, notification No. 1131-Agri.II(1)-2021/7477 dated the 23-08-2021, the Governor of Haryana hereby appoints the following Officers as mentioned under column 2 of the schedule given below, including such officers of the department who are assigned the additional charge of the said posts and who possess the qualifications as mentioned under clause 27 A and 27 B of the said Order, within the limits of local area of jurisdiction specified against each under column 3 of the said Schedule, to be Inspectors of Fertilizers, Bio-fertilizers, Organic fertilizers, non-edible de-oiled cake, Biostimulants and Nano fertilizers for the purpose of said Order, namely:-

SCHEDULE

Sr. No.	Designation of the Officer	Limit of Local Area of jurisdiction
1	2	3
1.	Additional Director of Agriculture (Extension), Haryana. Panchkula	Whole of the State of Haryana
2.	Additional Director of Agriculture (General), Haryana, Panchkula	Whole of the State of Haryana
3.	Additional Cane Commissioner, Haryana, Panchkula	Whole of the State of Haryana
4.	Joint Director of Agriculture (Quality Control), Haryana. Panchkula	Whole of the State of Haryana
5.	Joint Director of Agriculture (Plant Protection), Haryana. Panchkula	Whole of the State of Haryana
6.	Joint Director of Agriculture (Cash Crop) Haryana. Panchkula	Whole of the State of Haryana
7.	Joint Director of Agriculture (Human Resources Development) Haryana, Panchkula.	Whole of the State of Haryana

Sr. No.	Designation of the Officer	Limit of Local Area of jurisdiction
1	2	3
8.	Joint Director of Agriculture (Cotton), Sirsa.	Within his jurisdiction
9.	Deputy Director of Agriculture (Training) Haryana, Panchkula.	Whole of the State of Haryana
10.	Deputy Director of Agriculture (Headquarter), Haryana, Panchkula.	Whole of the State of Haryana
11.	Deputy Director of Agriculture (Plant Protection), Haryana, Panchkula.	Whole of the State of Haryana
12.	Deputy Director of Agriculture (Agro), Haryana, Panchkula.	Whole of the State of Haryana
13.	Marketing Officer, Haryana, Panchkula.	Whole of the State of Haryana
14.	Deputy Cane Commissioner, Haryana, Panchkula.	Whole of the State of Haryana
15.	All Deputy Directors of Agriculture in the State of Haryana.	Within their respective jurisdiction
16.	All Quality Control Inspectors in the State of Haryana.	Within their respective jurisdiction
17.	All Sub-Divisional Agriculture Officers in the State of Haryana.	Within their respective jurisdiction
18.	All Assistant Plant Protection Officers in the State of Haryana.	Within their respective jurisdiction
19.	All Subject Matter Specialists in the State of Haryana.	Within their respective jurisdiction
20.	All Block Agriculture Officers (BAO's/Equivalent) in the State of Haryana.	Within their respective jurisdiction

DR. RAJA SEKHAR VUNDRU, Additional Chief Secretary to Government Haryana, Agriculture and Farmers Welfare Department, Chandigarh.

11834—C.S.—H.G.P., Pkl.